

device is not yet available for use since Clinical Trials on human beings are yet to be undertaken. Study of this new device in India can be considered only when its clinical usefulness and reliability is established.

Increase in Occupation Fee for the Merchants at Kharagpur

814. SHRI NARAYAN CHOUBEY : Will the Minister of TRANSPORT be pleased to state :

(a) whether Government are aware that the authority are trying to increase occupation fee for the merchants at Kharagpur by 200 to 300 per cent ;

(b) whether Government are also aware that the Railway Minister in 1983 promised the people of Kharagpur in public that enhancement of occupation fee would not be allowed to be increased so sharply and that enhancement will be kept limited to not more than 25 to 30 per cent; and

(c) if so, what have the Railway administration done to implement the public promise of the Railway Minister ?

THE MINISTER OF TRANSPORT (SHRI BANSI LAL); (a) : Yes, Sir, the Government are aware that the licence fees of railway land licensed at Kharagpur has been increased in accordance with the rules in force.

(b) The Government are aware that the Railway Minister in 1983 had stated that the enhancement in the licence fee will not be abnormal and will be based on rational guidelines.

(c) The licence fee for Railway plots is being fixed based on the policy instructions issued by the Department of Railway from time to time. The licence fee is fixed on the basis of market value of land, nature of commercial utilisation and is kept at a level which is fair and comparable with the market rent.

Handicapped Employees in Railway Workshops

815. SHRI K. RAMACHANDRA

REDDY : Will the Minister of TRANSPORT be pleased to state :

(a) the names of Railway workshops in the country and the number of employees working therein ;

(b) whether these workshops employ handicapped persons also ; and

(c) if so, the number of handicapped persons employed in each workshop ?

THE MINISTER FOR TRANSPORT (SHRI BANSI LAL) : (a) to (c). Information is being collected and will be laid on the Table of the Sabha.

Boxes Containing Unlicensed Arms and Ammunition Recovered from Railway Stations in Bihar

816. SHRI RAMASHRAY PRASAD SINGH : Will the Minister of TRANSPORT be pleased to state :

(a) whether it is a fact that more than 70 boxes containing unlicensed arms and ammunition were recovered at various Railway Stations in Bihar ; and

(b) if so, the details thereof and the number of persons with their particulars who were arrested in this regard and the steps taken so far by Government in the matter ?

THE MINISTER OF TRANSPORT (SHRI BANSI LAL) : (a) No Sir.

(b) In view of reply to (a) above, question does not arise.

Soft Loans for Irrigation Project

817. SHRI K.S. RAO : Will the Minister of WATER RESOURCES be pleased to state :

(a) whether there is any proposal with the Government to arrange soft loans to the States for construction of Irrigation Projects and if so, the details thereof ;

(b) whether there are any restrictions on States in getting loans from private

organisations or Governments of foreign countries, if they agree for barter payments and

(c) whether there are any such instances of taking loans so far ?

THE MINISTER OF WATER RESOURCES (SHRI B. SHANKARANAND) :

(a) No, Sir.

(b) Yes, Sir. The State Government are required to approach Government of India for getting loans from private organisations and Governments of foreign countries. The barter payment relates to the repayment condition of the loan which will not affect the constitutional restriction on the State in such matters.

(c) There are no such instances.

[*Translation*]

Adverse Affect of Suberanarekha Project on Adivasis

818. SHRI KALI PRASAD PANDEY : Will the Minister of WATER RESOURCES be pleased to state :

(a) whether Suberanarekha multi-purpose project will adversely affect the Adivasis and if so, whether Government propose to abandon the project to protect the cultural, social and economic interests of tribals ; and

(b) if so, the action taken so far in this regard ?

THE MINISTER OF WATER RESOURCES (SHRI B. SHANKARANAND):

(a) and (b). A total number of 141 villages (40 fully and 101 partially) in Bihar with a total population of 53,000 and 13 villages in Orissa (1 fully and 12 partially) with a population of 43,000 are likely to be affected on implementation of the inter-State Subernarekha Multipurpose Project. The Government of Bihar is preparing a Rehabilitation Master Plan in consultation with the Adivasi Welfare Department to satisfactorily rehabilitates the affected families and there are also plans to train them in getting employment on the project works, social forestry and in other fields.

Necessary financial provisions would be made in the project for this purpose.

[*English*]

Funds for Railway Development Works in Karnataka

819. SHRI NARRINGRAO SURYA-WANSI: Will the Minister of TRANSPORT be pleased to state :

(a) whether the President of Railway Development Construction Action Committee, Karnataka has urged the Hon'ble Prime Minister to allot sufficient funds to Karnataka States as all the railway development works are at standstill due to paucity of funds; and

(b) if so, the action taken in the matter ?

THE MINISTER OF TRANSPORT (SHRI BANSI LAL) : (a) and (b). No record is available in this Ministry to show that there was a request from the President of "Railway Development Construction Action" Committee Karnataka urging allotment of sufficient funds. However, demands have been received in the Department of Railways from various quarters in connection with the allotment of more funds for Development Works in Karnataka.

Funds for Railway Project are allotted not on the consideration of its location in a State, but on its priority, stage of progress and availability of resources, so as to derive maximum benefit from the investments.

For Mysore-Bangalore Conversion the allotment of funds in 1985-86 has been increased to Rs. 1 crore from the original budget outlay of Rs. 50 lakhs. For doubling between Krishnarajpuram and Whitefield, budget allotment is Rs. 16 lakhs and additional funds through supplementary demands of grants is under consideration. Besides these, adequate funds have been allotted for residual works on major projects i.e. Wheel and Axle Plant-Bangalore Bangalore-Guntakal Conversion, Mangalore-Hassan MG Line etc.